

Society for Protection Of Culture, Heritage Vs Union Of India And Ors

Court: National Green Tribunal Principal Bench New Delhi

Date of Decision: Sept. 12, 2017

Acts Referred: National Green Tribunal Act, 2010 " Section 14, 15, 16, 16(1)g, 18(1)

Indian Forest Act, 1927 " Section 4, 24, 25

Delhi Land Reforms Act, 1954 " Section 154

National Building Code Of India, 2005 " Section 3(2)

Delhi Development Act, 1957 " Section 11A

Right To Information Act, 2005 " Section 6

Constitution Of India, 1950 " Article 14, 19, 21, 51(A)(G)

EC (Clearance & Regulation) Act, 2006 " Section 5

Hon'ble Judges: Jawad Rahim, J

Bench: Single Bench

Advocate: Madhumita Singh, Anil Sood, Rajesh K. Singh, Kuldeep Singh, Rajiv Bansal, Shantala Sankrit, A.K. Prasad, Jaydip Pati, Pinaki Misra, Manoj K. Das, Narender Pal Singh, Dinesh Jindal

Judgement